

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

19/12/2018

C.P./260/40/2013

R N KANDY

O.A./260/1052/2012

-V/S-

FOR FURTHER ORDERS

M K PATEL

ITEM NO:29

FOR APPLICANTS(S) Adv. : Mrs. U.R. Padhi

FOR RESPONDENTS(S) Adv.: Mr. S.B. Jena

Notes of The Registry	Order of The Tribunal				
	<p>Ld. Counsel for the Respondents submitted that the order of this Tribunal has been complied. Accordingly show cause reply was filed on 19.01.2017. Ld. Counsel for the applicant also agrees to that. Accordingly, the is dropped. Notices discharged.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>kb</td><td></td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)				
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